

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 115**

**CP(IB)No.175/Chd/Hry/2023**

**IN THE MATTER OF:-**

Hero Fincorp Limited

...Petitioner

Versus

Feedback Power Operations &  
Maintenance Services Pvt. Ltd.

...Respondent

**Under Section:7, IBC 2016**

**Order delivered on 15.05.2024**

**CORAM:**

**SH. L. N. GUPTA  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner** : Mr. K. Gayatri, Advocate

**For the respondent** : Mr. Anand Chhibbar, Senior Advocate  
Mr. Vipul Joshi, Advocate

**ORDER**

Written submissions on behalf of the respondent has been filed vide Diary No.01915/5 dated 03.05.2024. The same is taken on record. Written submissions on behalf of the petitioner has been filed vide Diary No.01915/6 dated 14.05.2024. The same is also taken on record. Let the matter be listed for arguments on 08.07.2024.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**  
Tanvi

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (JUDICIAL)**